

DIVISION BENCH
COURT - I

O-223

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/9(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH APRIL 2024

| | |
|------------------|---|
| IN THE MATTER OF | GOBARDANGA MOVIE TONE PVT LTD VS REGISTRAR OF COMPANIES WEST BENGAL |
| UNDER SECTION | SEC 252 (3) |

Appearances (via video conferencing/physically)

For Petitioner Company

Mr. Rabindranath Chakraborty, Adv.

For ROC

Mr. Vadithya Shasikanth Naik, AROC, WB

O R D E R

1. Ld. Counsel for the petitioner company present. Mr. Vadithya Shasikanth Naik, AROC, WB present.
2. Two weeks time is allowed to ROC, to file its report.
3. Post this matter on 20.05.2024.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**